

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, regarding the MRO set-up, what the hon. Member has mentioned is definitely a flagging issue and we have tried to overcome that issue. One important aspect in promoting MROs that we have seen when we import these components for the MRO facility is that there have been multiple slabs. Some come under 5 per cent, some 12 per cent, and some 18 per cent. So there was a lot of confusion in the taxation also. To improve and create a much better process of importing these parts, we have unified slab rate of 5 per cent right now, which has greatly pushed of setting up MRO facilities in the country. The second thing is, there is another aspect of it where the OEMs, the equipment manufacturers wanted to have these MRO facilities in other countries and not preferring India because there was no harmonization. Here we have the DGCA, which is the Directorate General of Civil Aviation, and then the EASA is there in the Europe and FAA in the America. So, there has to be harmonization when these aircraft come from other areas. Thus, harmonization is one issue and we are looking into it.

1.00 P.M.

MR. DEPUTY CHAIRMAN: Question Hour is over, Mr. Minister. Thank you. Hon. Members, the House stands adjourned to meet at 2.00 p.m.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link <https://sansad.in/rs/debates/officials>]

The House then adjourned for lunch at 1.00 p.m.

2.00 P.M.

*The House re-assembled after lunch at two of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

SUPPLEMENTARY DEMANDS FOR GRANTS, 2024-2025

MR. DEPUTY CHAIRMAN: Supplementary Demands for Grants, 2024-25, to be laid on the Table by Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants, 2024-25.

THE BUDGET (MANIPUR), 2025-2026

MR. DEPUTY CHAIRMAN: Now, the Budget (Manipur), 2025-2026 - Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) of the Estimated Receipts and Expenditure and Demands for Grants of the State of Manipur for the year 2025-26.

SUPPLEMENTARY DEMANDS FOR GRANTS (MANIPUR), 2024-2025

MR. DEPUTY CHAIRMAN: Now, the Supplementary Demands for Grants (Manipur), 2024-25 - Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants in respect of State of Manipur for the year 2024-25.

GOVERNMENT BILL

The Railways (Amendment) Bill, 2024

MR. DEPUTY CHAIRMAN: Now, we shall take up the Railways (Amendment) Bill, 2024. Shri Ashwani Vaishnaw to move a motion for the consideration of the Railways (Amendment) Bill, 2024.

THE MINISTER OF RAILWAYS; THE MINISTER OF INFORMATION AND